

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.235
CP/17(AHM)2022

Proceedings under Section 131 of Co. Act, 2013

IN THE MATTER OF:

Mudra Finvest (Gujarat) Ltd

.....Applicant

Order delivered on: 04/07/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

| | |
|--------------------------|--|
| For the Applicant | :Ms. Shubhangi Agarwal, Advocate |
| For the RoC | :Ms. Rupa Sutar, Deputy RoC a. w. Ms. Vipal Solanki, Company Prosecutor |
| For the RD | :Mr. Shiv Pal Singh, Deputy Director |
| For the Income Tax Dept. | :Ms. Bhumi Gandhi, Advocate for Ms. Maithili Mehta, Advocate |

ORDER
(Hybrid Mode)

Applicant is directed to follow with the concerned Departments.

Re-list for further consideration on 05.09.2024.

Sd/-

SAMEER KAKAR
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)